COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 276 of 2015 IA NO. No. 444 of 2015

Dated: 18th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

West Bengal State Electricity Distribution Company Ltd. ...Appellant(s)

۷s.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Sahai

Mr. Aniket Prasoon Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Mr. Shubham Arya for R-2

Mr. M.Y. Deshmukh for R-7

Mr. Gargi Srivastava Mr. Garima Srivastava

Mr. Rajiv Srivastava for R-11

Mr. G. Umapathy

Mr. Aditya Singh for R-12

Mr. G. Umapathy

Mr. S. Vallinayagam for R-13

ORDER

We have heard learned counsel for respondent no. 2 for some time.

List the matter for further hearing on 24.07.2017 at 2.30 p.m.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson